

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/3163 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the <sup>th</sup> 12 May, 2022.

Sub: **Station leave permission.**

Ref:- No. MACT (B)/856 dated 10.05.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 14.05.2022 till the morning of 18.05.2022**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the in-charge District and Sessions Judge, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/3164-65/ dated** , 12-05-2022

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Bda